

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 22 of 2014 & I.A. No. 33 of 2014

&

Appeal No. 24 of 2014 & IA No. 32 of 2014

Dated : 12th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 22 of 2014 &
I.A. No. 33 of 2014**

**Madhya Gujarat Vij Co. Ltd. ... Appellant(s)
Versus**

**Ankur Scientific Energy Technologies
Pvt. Ltd. & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. C.K. Rai for R.1
Ms. Suparna Srivastava a/w
Mr. S.R. Pandey & Mr. S.T. Anada
(Reps.) for R.2**

**Appeal No. 24 of 2014 &
IA No. 32 of 2014**

**Paschim Gujarat Vij Co. Ltd. & Ors. ... Appellant(s)
Versus**

**Gujarat Electricity Regulatory Commission
& Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava a/w
Mr. S.R. Pandey & Mr. S.T. Anada
(Reps.) for GERC
Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav for R.2**

ORDER

As agreed by the learned counsel for the parties, post these matters for hearing on **15.01.2015.**

**(Rakesh Nath)
Technical Member
Hcj/Ts**

**(Justice Ranjana P. Desai)
Chairperson**